

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.1433
ANSWERED ON 01.08.2023

UDAY SCHEME

1433 DR. SANTANU SEN:

Will the Minister of **POWER** be pleased to state:

- (a) the status of repayment of the bonds issued by the State Governments and the DISCOMs under the UDAY scheme in the past three years;
- (b) the details of the States that have achieved or failed to achieve the targets of reducing Aggregate Technical & Commercial (AT&C) losses and eliminating Average Cost of Supply-Average Realisable Revenue (ACS-ARR) gap under the UDAY scheme; and
- (c) the details of the challenges and constraints faced in the implementation and monitoring of the UDAY scheme and the steps taken to address them?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : As per OM dated 20th November, 2015 of UDAY Scheme (Clause 7), for Operational and Financial Turnaround of Power Distribution Companies–

- i. State will issue non-SLR (Statutory Liquidity Ratio) including SDL (State Development Loans) bonds in the market or directly to the respective bank/ financial Institution holding the DISCOMs debts to the appropriate extent. Proceeds realized from issue of the bonds to the Banker/ FIs shall be entirely transferred by State to DISCOMs, which in turn shall discharge the corresponding amount of Bank/ FIs debts.
- ii. Non SLR bonds issued by the State will have a maturity period of 10-15 years with a moratorium on repayment of principal up to 5 years, as required by the State.

The summary of bonds issued under UDAY scheme is attached as **Annexure-I**. The maturity period of these bonds vary from State to State and is between 5 and 15 years.

(b) : As a result of participation of DISCOMs under UDAY and other efficiency measures, State Power Distribution Utilities reported improvements which include:

- i. AT&C losses have reduced from 23.70% in FY2015-16 to 20.73% in FY 2019-20.

- ii. ACS-ARR Gap: The Gap between Average Cost of Supply (ACS) and the Average Revenue Realized (ARR) reduced from Rs. 0.54 per Unit in FY2015-16 to Rs. 0.50 per Unit in FY2019-20.

State-wise details of AT&C losses and ACS-ARR gap are given at **Annexure-II** and **Annexure-III**, respectively.

(c) : Ministry of Power vide Office Memorandum dated 19.01.2016 constituted Monitoring Committee under the Chairmanship of Secretary (Power) and the progress of the scheme, challenges faced were regularly reviewed during the Monitoring Committee meetings. No major challenges were reported for implementation of scheme. The period of the scheme was from FY2015-16 to FY2019-20.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION
NO. 1433 ANSWERED IN THE RAJYA SABHA ON 01.08.2023

SUMMARY OF BOND ISSUED UNDER UDAY SCHEME								
Sl. No.	State	Discom Liabilities (as per MoU) as on 30-09-2015	Discom Liabilities to be restructured as on 30-09-2015	Total Bonds issued by State till date	Total Bonds issued by Discom till date	Total bond issued under UDAY till date	Remaining Bonds to be issued by State	Remaining Bonds to be issued by Discoms
1	ANDHRA PRADESH	14721	14721	8256	0	8256	0	6465
2	ASSAM	1510	No bonds have been issued by the Govt. of Assam as the state took over loss in the form of grant and equity.					
3	BIHAR	3109	3109	2332	777	3109	0	0
4	CHHATISGARH	1740	870	870	0	870	0	0
5	HARYANA	34602	34518	25951	0	25951	0	8566
6	HIMACHAL PRADESH	3854	3854	2891	0	2891	0	963
7	JAMMU & KASHMIR	3538	3538	3538	0	3538	0	0
8	JHARKHAND	6718	6136	6136	0	6136	0	0
9	MADHYA PRADESH	34739	7360	7360	0	7360	0	0
10	MAHARASHTRA	22097	6613	4960	0	4960	0	1653
11	MEGHALAYA	167	167	125	0	125	0	42
12	PUNJAB	20838	20262	15629	0	15629	0	4633
13	RAJASTHAN	80530	76120	59722	12368	72090	0	4030
14	TAMIL NADU	30420	30420	22815	0	22815	0	7605
15	TELANGANA	11897	11244	8923	0	8923	0	2321
16	UTTAR PRADESH	53935	50125	39133	10377	49510	0	616
TOTAL		324415	269057	208641	23522	232163.29	0	36894.35
%age of Bonds issued to total debts to be restructured						86%		
Note- States- Goa, Uttarakhand, Gujarat, Karnataka, Manipur, Puducherry, Sikkim, Tripura, Kerala, Arunachal Pradesh, Mizoram have only opted for operational parameters under UDAY, hence, their debt was not taken over by State.								

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION
NO. 1433 ANSWERED IN THE RAJYA SABHA ON 01.08.2023

AT&C LOSS

State	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
Andaman & Nicobar Islands			30.28	23.43	23.34
Andhra Pradesh	10.36	13.77	14.15	25.67	10.77
Arunachal Pradesh	54.58	53.64	51.08	52.53	40.49
Assam	26.02	20.11	17.64	20.19	23.39
Bihar	43.30	43.34	33.51	33.30	39.95
Chandigarh			9.56	13.50	15.86
Chhattisgarh	22.10	23.87	20.74	24.96	18.46
Dadra & Nagar Haveli			6.55	5.45	3.56
Daman & Diu			17.11	6.19	4.07
Delhi	12.44	10.79	9.87	9.12	8.26
Goa	19.77	24.33	10.48	17.61	11.41
Gujarat	16.23	14.42	12.19	13.06	10.95
Haryana	29.27	26.42	21.78	18.08	18.26
Himachal Pradesh	9.68	11.48	11.08	12.46	13.33
Jammu & Kashmir	58.75	59.96	53.67	49.94	60.46
Jharkhand	33.34	40.83	44.72	28.33	37.13
Karnataka	17.13	16.84	15.61	19.82	17.58
Kerala	12.40	13.42	12.81	9.10	13.12
Lakshadweep			19.15	26.82	13.69
Madhya Pradesh	27.37	26.80	30.51	36.63	30.38
Maharashtra	21.74	22.84	14.07	15.30	18.56
Manipur	31.72	33.01	27.46	25.26	23.30
Meghalaya	45.98	38.81	41.19	35.22	31.67
Mizoram	35.18	24.98	16.16	16.20	20.66
Nagaland	33.44	38.50	110.85	65.73	64.79
Odisha	38.60	37.19	33.59	31.55	28.94
Puducherry	22.43	21.34	19.19	19.77	18.45
Punjab	15.88	14.46	17.31	11.28	14.35
Rajasthan	31.59	27.33	24.07	28.25	29.86
Sikkim	43.89	35.62	32.48	41.83	28.77
Tamil Nadu	16.83	18.23	19.47	17.86	15.00
Telangana	14.01	15.19	19.40	18.41	21.92
Tripura	32.68	28.95	30.04	38.03	35.71
Uttar Pradesh	39.76	40.91	37.34	32.75	29.64
Uttarakhand	18.01	16.68	16.34	17.45	20.35
West Bengal	28.08	27.83	22.71	19.66	17.76
Grand Total	23.70	23.72	21.57	21.64	20.73

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION
NO. 1433 ANSWERED IN THE RAJYA SABHA ON 01.08.2023

ACS-ARR GAP on Tariff Subsidy received (excluding Regulatory Income and Revenue
Grant under UDAY for loan takeover)

State	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
Andaman & Nicobar Islands			19.40	19.19	19.24
Andhra Pradesh	0.80	0.52	0.09	2.63	(0.18)
Arunachal Pradesh	0.49	3.65	3.66	4.47	4.90
Assam	0.23	0.06	(0.32)	(0.32)	(1.04)
Bihar	0.46	0.51	0.68	0.61	0.91
Chandigarh			(1.12)	(0.64)	(0.27)
Chhattisgarh	(0.01)	0.21	0.16	0.24	0.02
Dadra & Nagar Haveli			0.01	(0.02)	(0.03)
Daman & Diu			(0.26)	0.61	0.52
Delhi	(0.37)	(0.08)	(0.08)	(0.22)	0.20
Goa	0.71	0.70	(0.23)	0.27	0.61
Gujarat	(0.02)	(0.05)	(0.11)	(0.05)	(0.11)
Haryana	0.16	0.04	(0.08)	(0.05)	(0.06)
Himachal Pradesh	(0.31)	0.18	0.03	(0.09)	(0.03)
Jammu & Kashmir	3.00	2.65	1.85	1.72	2.03
Jharkhand	0.93	1.39	0.16	0.57	0.87
Karnataka	0.33	0.53	0.36	0.68	0.37
Kerala	0.30	0.62	0.32	0.05	0.10
Lakshadweep			19.11	21.37	20.58
Madhya Pradesh	0.87	0.81	0.88	1.33	0.69
Maharashtra	0.43	0.59	0.25	(0.22)	0.27
Manipur	0.02	0.06	0.08	0.06	0.06
Meghalaya	0.82	1.66	1.16	0.85	1.86
Mizoram	2.06	2.12	2.13	3.70	0.57
Nagaland	0.20	0.81	1.22	1.30	1.21
Odisha	0.39	0.38	0.32	0.60	0.34
Puducherry	(0.02)	0.03	(0.02)	0.13	0.97
Punjab	0.53	0.65	0.48	(0.07)	0.17
Rajasthan	1.83	1.79	1.49	1.50	1.49
Sikkim	2.09	1.20	0.25	0.02	1.71
Tamil Nadu	0.67	0.50	1.41	1.80	1.75
Telangana	0.74	1.23	1.11	1.38	1.09
Tripura	0.42	0.10	(0.08)	(0.14)	0.30
Uttar Pradesh	0.29	0.33	0.42	0.52	0.32
Uttarakhand	0.10	0.24	0.18	0.56	0.21
West Bengal	0.52	0.36	(0.01)	0.10	0.22
Grand Total	0.54	0.59	0.49	0.66	0.50
